

Name of the corporate debtor: DataLink Multi Trading Private Limited CIN:-U52390MH2013PTC245405

Date of commencement of CIRP: 07-03-2024 [order received to IPR on- 19-03-2024]

List of Creditors as on 14-05-2024 (Based on the claim received upto 12-05-2024)

List of Creditors under clause (ca) of sub-regulation 2 of 13 of the IBBI (Insolvency Resolution Process of Corporate Persons) Regulations, 2016

Sr. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted		Amount of Contingent Claims	Amount of Claim not admitted	Amount of Claims under Verification (Rs.)	Details in Annexure	Remarks, if any
		No. of Claims	Amount (Rs.)	No. of Claims	Amount of Claims Admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	-	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	-	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	-
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	-	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	50,93,26,557	2	31,10,95,918	-	19,82,30,639	-	Annexure-8	There are no provisions/Clause related to payment of interest in the agreement dated 27.03.2017. Additionally, no interest was claimed earlier during the business. Thus interest amount not admitted
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-	-
<b>Total</b>			<b>50,93,26,557</b>	<b>1</b>	<b>31,10,95,918</b>		<b>19,82,30,639</b>			

Handwritten signature and circular stamp of ARUN BAGARIA, RESOLUTION PROFESSIONAL, IBBI/IPR-M00278/2017-18/10836.

## Annexure-8

Name of the corporate debtor: Datalink Multi Trading Private Limited CIN:-U52390MH2013PTC245405

Date of commencement of CIRP: 07-03-2024 (order received to IRP on- 19-03-2024)

List of Creditors as on 14-05-2024 (Based on the claim received upto 12-05-2024)

List of Operational creditors (other than Workmen and Employees and Government Dues)

Sr. No.	Name of Creditor	Details of Claim Received			Details of claim admitted							Remarks, if any		
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in Coc	Amount of contingent claim	Amount of any mutual dues, that may be		Amount of claim not admitted	Amount of claim under verification
1	Diligent Media Corporation Limited	02-04-2024	21,30,95,918	21,30,95,918	Operational Creditors except workmen and employees	0	0	No	68.5	0	0	0	0	NO
2	Today Merchandise Private Limited	09.05.2024	29,62,30,639	9,80,00,000	Operational Creditors except workmen and employees	0	0	0	31.5	0	0	19,82,30,639	0	Additionally, no interest was claimed ever earlier during the period till now. Thus interest amount not admitted
	<b>Total</b>		<b>50,93,26,557</b>	<b>31,10,95,918</b>		<b>0</b>	<b>0</b>		<b>100</b>	<b>0</b>	<b>0</b>	<b>19,82,30,639</b>	<b>0</b>	

